

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CP No. 93(ND)/2014
RT CP No.199/Chd/Hry/2017**

Ravinder Veer Singh & Ors. ...Petitioners

Versus.

M/s T.B.H. Breweries India Pvt. Ltd. ...Respondents

Present: Mr. Vaibhav Sahni, Advocate for Mr. Gaurav Mankotia,
Advocate for the petitioners.
Mr. Deepankur Sharma, Advocate for Mr. Deepak Kapoor,
Advocate for the respondent.

Mr. Deepankur Sharma, Advocate submits that Mr. Deepak Kapoor,
Advocate for the respondent was unable to come today because of some
bereavement in his family. List the matter on 18.05.2018 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

Sd/-
(Pradeep R. Sethi)
Member (Technical)

April 03, 2018
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